GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2479 ANSWERED ON:06.02.2014 TARGETS FOR IRRIGATION Alagiri Shri S. ;Singh Rajkumari Ratna

Will the Minister of WATER RESOURCES be pleased to state:

(a) Whether the Government has identified the causes creating hindrances in achieving the targets of irrigation under various schemes;

(b) If so, the details thereof; and

(c) The action taken so far to remove them to achieve the above targets?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (c) As per information given by the State Governments the general reasons for delay in completion of irrigation projects inter-alia include Paucity of funds, Interstate Problems, Delay in land acquisition, Delay in environment and forest clearance process, Change in design, Rehabilitation and resettlement issues, Contractual Litigation, Local disputes, Inter-departmental clearances i.e. Railways, roads, highways, & Power departments, etc.

Further, irrigation development being a state subject, planning, execution and operation & maintenance of irrigation projects are carried out by the State Governments as per their priority of works. However, the Union Ministry of Water Resources has been providing central assistance under Accelerated Irrigation Benefit Programme (AIBP) since 1996-97 in order to expedite completion of the projects. The guidelines for such funding are being revised from time to time in order to enhance the scope of funding as well as to allow special consideration for the regions lagging behind in development, which presently include north- eastern states, hilly states, drought prone and tribal areas, Desert Development Programme (DDP) Areas, KBK districts of Orissa etc.